

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-516

CP No. - 26/241/242/ND/2020

IN THE MATTER OF:

Ashok Kumar Agarwal

.....Applicant

Vs.

Integrated Electromech Pvt Ltd

.....Respondent

SECTION

U/s 241-242

Order delivered on 24.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Anisha Jain, Counsel

For the Respondent :

ORDER

Heard Ld. Counsel for the Petitioner and Respondent No-3, Ms. Shubhika Aggarwal. The Respondent No-3 submitted that Respondent No-2 has already resigned from the directorship of the Company in February, 2024. Both the sides may file their written submissions along with judicial precedents, if any. List this matter on **05.06.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**